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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:


Gammon India Ltd.

V/s.

Neelkanth Mansions and Infrastructure Pvt.Ltd.

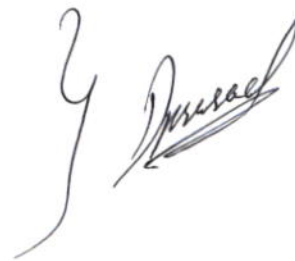
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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9	Ganxau Joshi	Senior Counsel	
	Ashish Karnat	Counsel	
	Anuja Abhyakar	Advocate IL&M/S Federal and Roshmital Advocate for Respondent	

Mr. Shyam Kapadia.  
Mr. Durgoprasad Poojari

Counsel  
Advocate  
IL&M/S Legal  
for Petitioner



ORDER

TCP No.377/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.11.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)